

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-410(PB)/2017

IN THE MATTER OF:

Yash Raj Films Pvt. Ltd.

.... Applicant/Petitioner

Vs.

Vas Data Services Pvt. Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 10.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Sh. S.K. Mohapatra,

Hon'ble Member (T)

For the Petitioner/Applicant : Mr. Sumeer Sodhi, Mr. Amitabh Sinha, Advs.

For the Respondent : Mr. Inder Raj Gill, Advocate

ORDER

A copy of the rejoinder has been handed over to the Counsel for the respondent in the Court today.

List for arguments on 15th January, 2018.

Sdl-

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sdl-

(S.K. MOHAPATRA)
MEMBER(TECHNICAL)

10.01.2018
V.Sethi